

(2024) 02 MAN CK 0032

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 626 Of 2007, Miscellaneous Case (Writ Petition (C)) No. 281
Of 2007

Sujata Paul & Anr.

APPELLANT

Vs

I.T.O. W-2 & Ors.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Brizet, H.S. Paonam, Sanjay Sharma

Judgement